

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2307
TO BE ANSWERED ON 01.08.2016

SKILL DEVELOPMENT BY KVIC

2307. SHRI RAMESH BIDHURI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the numbers of Khadi and Village industries in the country, State/UT-wise;
- (b) whether the Government has started skill development programme for persons working in Khadi and Village industries and if so, the details thereof, State/UT-wise;
- (c) whether export incentives are provided for promoting/increasing Khadi and Village industry products; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a): The State/UT-wise details of KVI Institutions and PMEGP Units assisted is given at *Annexure*.

(b): Yes Madam. Khadi and Village Industries Commission (KVIC) has been conducting Entrepreneurship and Skill Development Programmes (ESDPs) for persons working in Khadi and Village Industries (KVI) through 38 Departmental and Non departmental training centres located in 18 States. However, entrepreneurs belonging from other States can also participate in these training centres. The State-wise details of the trainees is as follows:

Sl.N	State	2014-15	2015-16
	Andhra Pradesh & Telangana	4064	4324
	Arunachal Pradesh	1224	1274
	Assam	2128	2790
	Bihar	1048	3319
	Jammu & Kashmir	1976	1861
	Karnataka	7950	4808
	Kerala	10503	5020
	Madhya Pradesh	2210	1516
	Maharashtra	24001	18566
	Mizoram	1668	1368
	Nagaland	1585	1583
	New Delhi	2969	5318
	Odisha	3182	3092
	Rajasthan	1806	914
	Tamil Nadu	6485	6705
	Uttar Pradesh	11264	7550
	Uttaranchal	4699	6074
	West Bengal	3034	2790
	Directorate of Capacity Building.	5817	10250
	Total	97613	89122

(c)&(d): KVIC encourages KVI Institutions and Prime Minister's Employment Generation Programme (PMEGP) Units and Scheme of Fund for Regeneration of Traditional Industries (SFURTI) clusters to participate in International Trade Fair/Exhibitions by subsidizing 75% of the air fare and 50% of the stall rent to augment export of KVI products in general. In case of Women entrepreneurs and Institutions/ST/SC and North Eastern States air fare and stall rent extended to the extent of 100% subject to limit of Rs.1.25 lakh each.

In addition to the above, Government of India, in order to boost export of khadi products, has given deemed 'Export Promotion Council' status to KVIC under which KVIC has already enlisted more than 900 exporters. There is a provision of providing incentive in the form of 5% Free on Board (FOB) value of direct export of Khadi products. Besides, KVIC has also been focusing on quality participation in International Exhibitions and Buyer-Seller Meets abroad to tap new/emerging markets for Khadi products.

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Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2307 for answer on 01.08.2016

State/UT-wise details of KVI Institutions & PMEGP Units assisted during 2015-16(P)

Sl. No.	State/UT	No. of KVI Institutions	PMEGP Units
1	Jammu & Kashmir	89	2207
2	Himachal Pradesh	16	1077
3	Punjab	29	966
4	Chandigarh	0	43
5	Uttarakhand	59	1248
6	Haryana	98	256
7	Delhi	11	1988
8	Rajasthan	136	1136
9	Uttar Pradesh	634	4365
10	Bihar	95	1277
11	Sikkim	1	1979
12	Arunachal Pradesh	2	110
13	Nagaland	2	35
14	Manipur	13	623
15	Mizoram	1	685
16	Tripura	1	1134
17	Meghalaya	2	642
18	Assam	24	603
19	West Bengal	339	3483
20	Jharkhand	21	2430
21	Odisha	85	1873
22	Chhattisgarh	22	1839
23	Madhya Pradesh	27	2876
24	Gujarat [incl. D&D]	172	119
25	Maharashtra [incl. D&NH]	34	1419
26	Andhra Pradesh & Telangana	83	2497
27	Telangana	10	91
28	Karnataka	191	642
29	Goa	0	660
30	Lakshadweep	1	2140
31	Kerala	39	0
32	Tamil Nadu	74	1369
33	Puducherry	1	2463
34	A&N Island	1	65
	Total	2313	44340